

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 356 OF 2018 &
IA NO. 1349 OF 2018 & IA NO. 1323 OF 2019**

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Teestavalley Power Transmission Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri
Counsel for the Respondent(s) : Mr. Amit Kapur for R-5
Mr. Pallav Mongia for R-6

ORDER

Stage of pleadings is closed by peremptory order. List the matter for hearing on **05.02.2020.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj